

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**Contempt Petition No.180/00060/2019
in Original Application No.180/00214/2016**

Wednesday, this the 25th day of September, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

N.R.Sajan,
S/o.Rajappan,
Aged 50 years,
MTS, INS Venduruthy,
Naval Base, Kochi – 682 004.
Residing at Nikarthilthara House,
Narakal P.O., Ernakulam District. ...Petitioner

(By Advocate Mr.N.Radhakrishnan)

v e r s u s

1. Sanjay Mitra,
Secretary to Govt. of India,
Ministry of Defence,
New Delhi – 110 001.
2. Vice Admiral A.K.Chowla,
Flag Officer Commanding in Chief,
Southern Naval Command, Naval Base,
Kochi – 682 004. ...Respondents

(By Advocate Mr.Thomas Mathew Nellimootttil, Sr.PCGC)

This application having been heard on 25th September 2019, the Tribunal on the same day delivered the following :

.2.

ORDER (ORAL)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration today, learned counsel for the respondents submitted that an affidavit reporting compliance has been filed as benchmark. It is seen that the affidavit in question enclosing the order in compliance amounts to substantial compliance of the order of this Tribunal. Hence the C.P is closed.

(Dated this the 25th day of September 2019)

**ASHISH KALIA
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

asp

List of Annexures in C.P.No.180/00060/2019 in O.A.No.180/00214/2016

- 1. Annexure P-1** – A copy of the order dated 23.3.2017 in O.A.No.180/00214/2016.
- 2. Annexure P-2** – A copy of the communication No.2695/43/1705 dated 10.1.2018.
- 3. Annexure P-3** – A copy of the communication No.CPT(L)/8000/OA No.214/2016/86 dated 27.11.2017.
- 4. Annexure CP-1** – A copy of the order dated 8.8.2019 allotting the GPF Number as 1555782.
- 5. Annexure CP-2** – A copy of the communication received from Office of Commanding Officer to Flag Officer Commanding in Chief dated 21.8.2019.
